

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

High Court of Judicature at Hyderabad - HOLIDAYS – Declaration of General Holiday on Tuesday the 2nd February, 2016 in connection with the 3rd Ordinary Elections to the Greater Hyderabad Municipal Corporation-2016, to the High Court of Judicature at Hyderabad and Tribunals working in Hyderabad and the Offices which are under control of the High Court of Judicature at Hyderabad, and **Court working Saturday to the High Court of Judicature at Hyderabad on 27.08.2016 – NOTIFIED.**

ROC.NO. 242/SO-1/2016

DATED:29.01.2016

NOTIFICATION NO.5/SO/2016

Read: 1) High Court's Notification No.50/SO/2015, dt.23.12.2015.
2) G.O.Ms.No.29, Municipal Administration & Urban Development (C1) Department, dated 19-01-2016 from the Government of Telangana

In partial modification of the High Court's Notification read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby notifies **Tuesday, 2nd February, 2016 to be a General Holiday** in view of the "**3rd Ordinary Elections to the Greater Hyderabad Municipal Corporation-2016**" to the High Court of Judicature at Hyderabad, Tribunals, A.P.Judicial Academy, Secunderabad, A.P.State Legal Services Authority, Hyderabad, Telangana State Legal Services Authority, Hyderabad and office of the Secretary, High Court Legal Services Committee, Hyderabad, which are under the administrative control of the High Court of Judicature at Hyderabad, and **27th August, 2016 to be a Court Working Saturday** to the High Court of Judicature at Hyderabad.


REGISTRAR GENERAL 29/1

To

1. The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. The Officers concerned.
4. All the Registrars, High Court of Judicature at Hyderabad.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
6. All the Unit Heads in the States of Telangana and Andhra Pradesh.
7. All the Officers, High Court of Judicature at Hyderabad.
8. All the Section Heads, High Court of Judicature at Hyderabad.

- 9) The Director, A.P. Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and
Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of
Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh,
Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Andhra Pradesh, Hyderabad.
- 19) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at
Visakhapatnam.
- 23) The Secretary General, Supreme Court of India, New Delhi.
- 24) The Registrar, All High Courts in India.
- 25) The Registrar, Railway Claims Tribunal, Hyderabad.
- 26) The Registrar, Income Tax Tribunal, Hyderabad.
- 27) The Registrar, A.P. Lokayukta, Hyderabad.
- 28) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 29) The Secretary, Bar Council of A.P., Hyderabad.
- 30) The Accountant General, Andhra Pradesh, Hyderabad.
- 31) The Public Prosecutor for the State of Telangana at High Court of
Judicature at Hyderabad.
- 32) The Public Prosecutor for the State of Andhra Pradesh at High Court of
Judicature at Hyderabad.
- 33) The Administrator, Government Pleaders, Hyderabad.
- 34) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 35) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 36) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 37) The Director of Prosecutions, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government
Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in
the Gazette Urgently).
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government
Central Press, State of Telangana, Chanchalguda, Hyderabad (For
Publication in the Gazette Urgently).
- 40) The President, High Court Advocates' Association, High Court of Judicature
at Hyderabad.
- 41) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 42) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 43) The Director, All India Radio, Public Gardens, Hyderabad.
- 44) The News Director, Doordarshan Kendra, Ramanthpur,
Hyderabad (Mobile No.9666631363).
- 45) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 46) The Overseer, High Court of Judicature at Hyderabad.
- 47) SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper